COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST TO Eleventh REPORTS (ENGLISH VERSION)



Eleventh Lok Sabha

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Eleventh Lok Sabha)

THIRD REPORT

(Presented on 11-12-1996)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Third Report.
- 2. The Committee met on 9 December, 1996 for allocation of time under rule 294 (1) (e) of the Rules of Procedure to the resolutions at Item Nos. 2 and 3 set down in the List of Business for Friday, 13 December, 1996.
 - 3. The Committee recommend allocation of time as follows:—
 - (1) Resolution by Shri Jagat Vir Singh Drona regarding illegal immigrants.
 - (2) Resolution by Shri I.D. Swami regarding formation of new State of Uttarakhand.

2 hours

2 hours

Recommendation

4. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 3 above, be agreed to by the House.

New Delhi; 9th December, 1996 18 Agrahayana, 1918 (Saka)

SURAJ BHAN,
Chairman,
Committee on Private Members'
Bills and Resolutions